

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 - Sl. No. 44/2017	-	Hearing	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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G. ABILASH
7259160066

Petitioner

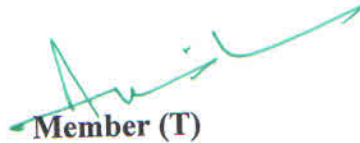


Aishwarya for
A. Murali
(SSA)
9902685016.

Respondent.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present.
Objections filed on behalf of the Respondent. For enquiry list it on 21/07/2017.


Member (T)


Member (J)